

Sl. No. 13

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/12/241/AMR/2021		241	Velagapudi Vedavathi & 2 others Vs. Blue Ocean Minerals Private Limited

ORDER

Present: Ms. Devangi, Ld. PCS for the Petitioners.  
Mr. Sridhar, Proxy counsel for the Respondent.

Pleadings are completed. At the request of Ld. Counsels for both the parties, for hearing, list the matter on 28.06.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)